

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/ 1177 /A**

From :- Shri Kaushik Kumar Sharma  
Jt. Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, The District & Sessions Judge  
Lakhimpur, North Lakhimpur

Dated Guwahati, the 24<sup>th</sup> February, 2020.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJL/1127/2020 dated 12.02.2020

Madam

With reference to the above, I am directed to request you to let this Registry know the to and fro date of journey of Smti Tasfia Hussain, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur to visit Goa via Kolkata by availing LTC.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/ 1178 - 1179/A. dated 24/2/20

Copy to:-

1. Smti Tasfia Hussain Hussain, Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur with reference to her letter No. CJ/L/164/2020 dated 10.02.2020.
- ✓ 2. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**

*B*